



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 07th January, 2022

NOTICE

Please take notice that the Bench notified for holding Virtual Court - II on 07th January, 2022 at 10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under:

1. Hon'ble Mr. Justice M. Venugopal, Member (Judicial)
2. Hon'ble Mr. V.P. Singh, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar